

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1453-JK (LD) of 2024

DATED:- 30 - 01 - 2024

Sanction is hereby accorded to the appointment of Officer of Higher Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 30.01.2024

No:-LAW-OIC/1/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Higher Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Am

Reyaz Ali Bhat
30.01.24

Annexure to the Government Order No.1453-JK(LD) of 2024 dated 30.01.2024

S.No	Case No.	Titled of the case	OIC (Proposed)	Designation
1.	WP No. 763/2021	Irshad Ahmad Tramboob V/S UT of J&K and ors.	Dr.Tanvi Gupta.	Under Secretary, Higher Education Department
2.	WP No. 667/2023	Riaz Ahmad Bhat V/S UT of J&K and ors.	Dr.Tanvi Gupta.	Under Secretary, Higher Education Department
3.	WP No. 786/2023	Gousia Iqbal V/s UT of J&K and others.	Dr.Tanvi Gupta.	Under Secretary, Higher Education Department
4.	WP No. 998/2020	Inhabitants of Village, Kralapora	Dr.Deep Novel Kour	Under Secretary, Higher Education Department
5.	SWP No. 2640/2021	Gh.Mohidin Sofi.	Dr.Tanvi Gupta.	Under Secretary, Higher Education Department
6.	SWP No. 390/2018 CCPS- 438/2020	Masroor Ahmad Tanatry	Dr. Ashwani Hansa	Under Secretary, Higher Education Department
7.	SWP-2014/2020 CCPS-1/2021	Muneer AHmad Khan Vs Achal Sethi	Sh Ashwani Hansa	Under Secretary, Higher Education Department
8.	WPC-1857/2023	Shameema Bano Vs UT of J&K	Dr.Tanvi Gupta.	Under Secretary, Higher Education Department
9.	OA-2021	Kanwal Singh Vs UT of J&K	Dr. Ashwani Hansa	Under Secretary, Higher Education Department

Ans

Neysingh